

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-522(PB)/2017

IN THE MATTER OF:

M/s. Om Sai Ram Electric Company

.... Applicant/petitioner

Vs.

Amrapali Princely Pvt. Ltd.

.... Respondent

Order under Section 9 of the IBC

Order delivered on 01.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**Sh. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant/petitioner: Mr. Anurag Sharma, Advocats

For the Respondent:

Mr. Sanjay Bhatt, Mr. Alok Kumar Aggarwal &
Rati Tandon, Advocates

ORDER

Order dated 25.01.2018 has not been complied with.

Learned Counsel for the applicant requests for further time.

List the matter on 23rd February, 2018.

Sd/-

(M.M. KUMAR)
PRESIDENT

Sd/-

(S.K. MOHAPATRA)
(MEMBER TECHNICAL)

01.02.2018
V.Sethi